## IN THE HIGH COURT OF JUDICATURE AT BOMBAY ORDINARY ORIGINAL CIVIL JURISDICTION OFFICIAL LIQUIDATOR REPORT NO. 71 OF 2021

IN

COMPANY PETITION NO 131 of 2012
WITH

COMPANY PETITION NO 149 of 2012 WITH

COMPANY PETITION NO 328 of 2012

In the matter of Companies Act, I of 1956;

And

In the matter of Glory Films Limited (In Liquidation)

NOTICE FOR SALE OF MOVABLE AND IMMOVEABLE PROPERTY BY THE OFFICIALLIQUIDATOR, HIGH COURT, BOMBAY AS LIQUIDATOR OF GLORY FILMS LIMITED (IN LIQUIDATION) THROUGH E-AUCTION

Pursuant to the order dated 18/11/2021, passed by the Hon'ble High Court, Bombay on Official Liquidator's Report No 71 of 2021, offers / bids are invited from the intending purchasers to purchase the following Moveable Immoveable Property owned by Glory Films Limited (In Liquidation), in one single Lot. Whose details are mentioned below. The sale is on "as is where is and whatever there is basis" and as per inventory by inviting competitive bids through E-Auction to be conducted by selling agent namely M/s Railtel Corporation of India limited a Miniratna Central Government (PSU) under Ministry of Railway, Government Of India on its website: https://olauction.enivida.com and may also take help from the contacts: - Farhan Alvi 8448288992, Amrendra Kumar 8448288980 & Anand Kumar 9355030602. The intending purchasers have to register themselves on the portal 2 to 3 days prior to the last date of submission of online Earnest Monet Deposit. The sale is subject to confirmation by the Hon'ble High Court, Bombay (Through e - auction). The details of moveable and immoveable as below:-

Sr. No.	Particulars of the assets	Reserve Price (Rs.)	EMD (Rs.)	Inspection			
LOT NO. I							
1	Moveable Property situated at Survey	Rs.1.2					
	No.261/1, 261/2, 261/4,	Crores	i				
	262/2,262/3,262/4,	:					

	262/5, 262/6, 263, 291/1 and 292/2 all situated at Industrial Estate, Coastal Highway, Village Dunetha, Nani Daman as per valuation report		Rs.2.20	On 20/12/2021 between
2	Immovable Property situated at Survey No.261/1, 261/2, 261/4, 262/2,262/3,262/4, 262/5, 262/6, 263, 291/1 and 292/2 all situated at Industrial Estate, Coastal Highway, Village Dunetha, Nani Daman [Area of the plot 28,200 sq.mts and area of the premises 13510.58 sq. mts.] as per valuation report	NIL	Crores	11.00 a.m. to 4.00 p.m.

2. The Earnest Money Deposit is fixed at Rs.2.20/- Crores (Rupees Two Crores Twenty Lakhs Only) for Moveable and Immoveable Property (Lot I). The inspection of the subject moveable and immoveable property will be allowed to the intending purchasers on 20/12/2021 between 11.00 a.m. to 4.00 p.m. at Survey No.261/1, 261/2, 261/4, 262/2,262/3,262/4, 262/5, 262/6, 263, 291/1 and 292/2 all situated at Industrial Estate, Coastal Highway, Village Dunetha, Nani Daman.

The last date for submission of e-tenders is 04/01/2022 and date of E-auction is on 07/01/2022.

- 3. The offer of H1 [Highest Bidder] will be placed before the Hon'ble High Court, Bombay for confirmation through the Official Liquidator's Report.
- 4. The sale of said movables and immoveable assets will be conducted as per the terms and conditions of sale which will be made available from the office of the undersigned on any working day during office hours on payment of Rs.100/-.

- The Sale Notice is also available on the websites of the 5 office the Official Liquidator of www.officialliquidatormumbai.com, the Hon'ble High Court, www.bombayhighcourt.nic.in, Ministry Corporate Affairs at www.mca.gov.in and on the website of Corporation of India Limited at https://olauction.enivida.com
- 6. The fee structure of E-Auction to be conducted by **selling agent** namely M/s Railtel Corporation of India limited a Miniratna Central Government (PSU) under Ministry of Railway, Government Of India, is hereunder:
  - i. OL office and Ministry will not pay for the services rendered by the empanelled agencies in the case of successful auction,
  - ii. A fixed amount of Rs.20,000/- will be charged by empanelled agency from successful bidder for sale price up to Rs. 20 Lakhs,
  - iii. A fixed amount of Rs.25,000/- will be charged by empanelled agency from successful bidder for sale price above Rs.20 Lakhs but less than Rs.50 Lakhs,
  - iv. A fixed amount of Rs.30,000/- will be charged by empanelled agency from successful bidder for sale price above Rs.50 Lakhs,
  - v. In the case of unsuccessful auction (for reasons not attributed to empanelled agencies), OL shall reimburse the operational cost to empanelled agency which shall not be more than Rs.10,000/-irrespective of the number of lot / auctioneer.

Dated this 7th day of December, 2021

OFFICIAL LIQUIDATOR, HIGH COURT, BOMBAY. 5<sup>TH</sup> Floor, Bank of India

Building,

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